

ITEM NO.120
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP (IB) No.419/ALD/2018

Date of Order: 26th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ANSAL PROPERTIES & INFRASTRUCTURE LTD V/S JAIGANPATI INFRAPROJECTS PVT LTD
UNDER SECTION	9 IBC

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 29th April, 2024.

**-Sd-
(Court Officer)**

26th April, 2024

Avaneesh Kumar Singh
(Stenographer)